

²ITEM NO.23 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 30779/2014
DARSHAN DEVI & ORS. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(with interim relief and office report)
WITH
SLP(C) No. 30452/2014
Interim Relief)

Date : 23/09/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Ajay Kumar Srivastava, Adv.

Mr. Amit Singh, Adv.

Mr. Shantanu Krishna, Adv.

For Respondent(s)

Mr. Uday Singh, Adv.

Mr. Vinay Garg, Adv.

Mr. Aviral Saxena, Adv.

Ms. Mridula Ray Bharadwaj, Adv.

Mr. Mukesh Verma, Adv.

Mr. Pawan Kumar Shukla, Adv.

Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 30779/2014

Opportunity to respondent Nos.1 and 3 to file counter affidavit has already been declined.

Respondent No.2 has filed counter affidavit but after the opportunity was declined. Registry to make a specific mention in the office report at the time of listing the matter before the Hon'ble Court.

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Respondent No.4 has not filed counter affidavit, despite last opportunity having been granted. Further opportunity is declined.

SLP(C) No. 30452/2014

Respondent Nos.1 and 4 have not filed counter affidavit, despite last opportunity having been granted. Further opportunity is declined.

Respondent No.2 has filed counter affidavit but after the opportunity was declined. Registry to make a specific mention in the office report at the time of listing the matter before the Hon'ble Court.

Opportunity to respondent No.3 to file counter affidavit has already been declined.

Registry to process both the matters for being listed before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar